

(b) if so, the broad outlines thereof; and

(c) the expected time by which the scheme is to be given final shape for inclusion in the Fifth Five Year Plan?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) Yes, Sir. The Ministry has prepared a blue-print on Education for inclusion in the Fifth Five Year Plan. The plan drawn up by the Ministry has been broadly approved by the Central Advisory Board of Education in its 36th session held in New Delhi on September 18-19, 1972. The following are the main ingredients of the Programme:

(1) Transformation of the Educational System.

(2) Improvement of Standards.

(3) Initiation of a comprehensive programme of pre-school development meant specially for the under privileged social groups.

(4) The provision of universal primary education in the age-group 6—11 by 1975-76 and in the age-group 6—14 by 1980-81.

(5) The adoption of the uniform pattern of school and college classes viz. 10+2+S, in all States and Union Territories.

(6) Vocationalisation of education at the higher secondary stage.

(7) The development of a national scholarships policy so that the talented students, and especially those coming from the most deprived sections of the community, are assisted to receive the cost of school and university education.

(8) The launching of a youth movement for the population in the age-group 14—25.

(9) Reorganisation of collegiate and university education.

(10) Development of technical education.

(11) Introduction of a large scale programme of National Social Service; and

(12) Strengthening of the administrative machinery to plan and implement this significant programme of expansion and qualitative improvement.

(c) According to the time schedule for the Fifth Five Year Plan published by the Planning Commission, the first version of the Draft Outline of the Five Year Plan should be ready by 30-4-73.

Loss Suffered by Super Bazar, Delhi

47. **SHRI JOYTIRMOY BOSU:**
SHRI ISHWAR CHAUDHRY:

Will the Minister of AGRICULTURE be pleased to state:

(a) the composition of the Committee of management of the Delhi Super Bazar;

(b) the total losses incurred by the Delhi Super Bazar year-wise during the last three years and the factors responsible for such losses;

(c) whether, these huge losses are attributable mainly to large-scale corruption, nepotism, favouritism and negligence and inefficiency of the management; and

(d) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) The Managing Committee of the Cooperative Store Ltd. (Super Bazar), New Delhi, at present consists of nine members, nominated by the Government of India, in pursuance of the bye-laws of the Store, and their names are given in the attached statement.

(b) The total losses incurred during the past three cooperative years are as follows:

1968-69	. Rs.	19.41	lakhs
1969-70	. Rs.	18.57	lakhs
1970-71	. Rs.	16.93	lakhs

(The accounts for the year 1971-72 have not yet been audited). The factors mainly responsible for these losses are: high promotional expenditure in the initial stages, heavy incidence of stock shortages and pilferage in the earlier years, heavy operational expenditure, especially on establishment, rent of buildings, and interest charges, in relation to the sales turnover.

(c) No, Sir.

(d) The question does not arise; however, action is being taken to streamline the working of the store by improving its operational procedures, enforcing measures of economy and inventory control, and adopting sales promotion measures.

STATEMENT

PRESIDENT

1. Smt. Savita Bahen, M.P.,
CI/12, Humayun Road, New Delhi-11.

MEMBERS

2. Dr. (Mrs.) Durga Deulkar,
Directress, Lady Irwin
College, New Delhi.
3. Shri Balraj Khanna, Deputy
Mayor, Delhi Municipal Corporation, Delhi.
4. Shri M. K. Kidwai,
B-28, West End Colony,
New Delhi-23.

5. Shri V. V. Ajmera,
Managing Director,
Ajmera Woollen Mills (P)
Ltd., Delhi.
6. Shri M. W. K. Yusufzai,
President, New Delhi Municipal
Committee, New Delhi.
7. Registrar of Cooperative Societies,
Delhi Administration,
Delhi.
8. Chief Director (Consumer Cooperatives)
Department of Cooperation,
Ministry of Agriculture, New Delhi.
9. Shri M. M. K. Wali, Formerly
Secretary, National Cooperative
Development Corporation,
New Delhi.

Alleged malpractices by Officials of Tuticorin Harbour Project

48. SHRI JYOTIRMOY BOSU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether in August, 1972, Staff members and workers of Tuticorin Harbour Project submitted a memorandum to him containing allegations of misappropriation of Government money and various other malpractices by certain officials of the Project; and

(b) if so, the text of the memorandum and Government's observations on it?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): Yes. An unsigned letter as from Staff and workers of the Tuticorin Harbour Project, has been received.

(b) The letter contains allegations against the former Chief Engineer and Administrator, Tuticorin Harbour Project relating to misappropriation